

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

C I R C U L A R

Dated Guwahati the 21st December, 2022

The Gauhati High Court has been pleased to formulate the following practices/procedures to be followed by the Motor Accident Claims Tribunals in the State of Assam:

- 1) The Presiding Officer of the Tribunal is to notify daily in the Notice Board of the Tribunal and district website the case numbers against which the insurance companies/opposite parties have deposited the compensation amounts. The compensation amounts and name of parties are also to be indicated against the case numbers.
- 2) A register is to be maintained in the office of the Tribunals regarding receipt of compensation amounts from insurance companies/ opposite parties indicating case numbers, name of parties, date of receipt, etc.
- 3) Necessary note is to be made in the case record as soon as the compensation amount is deposited against the same and notice may be issued to the claimant intimating the deposit of compensation amount.
- 4) The Presiding Officer of the Tribunal should submit a report fortnightly to the High Court mentioning the steps taken under the above three clauses.

By order.

Sd/-Gautam Baruah

REGISTRAR GENERAL

Memo No.HC.VII-27/1990/13660/A Dated 21.12.2022.

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-06
2. The District & Sessions Judge.....(All), Assam.
3. The Member, MACT, Guwahati (No. 1/No. 2/No. 3) / Nalbari / Barpeta / Goalpara / Dhubri / Cachar, Silchar / Nagaon / Sonitpur, Tezpur/ Kamrup, Amingaon for information & necessary action at their ends.
4. The Registrar-cum-Principal Secretary to Hon"ble the Chief Justice, Gauhati High Court, Guwahati for his Lordship's kind information.
5. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
6. The Project Manager, Gauhati High Court, Guwahati for uploading this Circular in the Gauhati High Court website.

Sd/-Gautam Baruah
21/12/22

REGISTRAR GENERAL